

FORM A PUBLIC ANNOUNCEMENT <i>(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</i>	
FOR THE ATTENTION OF THE CREDITORS OF NADELLA AGROTECH PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	Nadella Agrotech Private Limited
2. Date of incorporation of corporate debtor	10.10.2022
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U51909KA2022PTC166856
5. Address of the registered office and principal office (if any) of corporate debtor	Door Number-2-18-1557/56 3rd Floor Ajanta Business Center, Bejai Kapikad, Mangalore, Karnataka, India - 575004.
6. Insolvency commencement date in respect of corporate debtor	26.10.2026
7. Estimated date of closure of insolvency resolution process	24.04.2027
8. Name and registration number of the insolvency professional acting as interim resolution professional	Primus Insolvency Resolution & Valuation Pvt. Ltd. IBBI/IPE-0072/IPA-2/2022-23/50002
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: C4E/135, Janakpuri, New Delhi - 110058 Email: info@primusresolutions.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Email: cirp.nadellaagrotech@primusresolutions.in Address: Primus Insolvency Resolution and Valuation Pvt Ltd, D-58, Third Floor, Defence Colony, New Delhi - 110024 Bangalore Office: #997 ,2nd Main Road, Hosahalli Extension, Stage 1, Vijaynagar, Bengaluru-560040
11. Last date for submission of claims	09.11.2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of a corporate insolvency resolution process of **M/S Nadella Agrotech Private Limited** on 26.10.2026).

The creditors of **M/S Nadella Agrotech Private Limited**, are hereby called upon to submit their claims with proof on or before 09.11.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Ms. Neha Bhasin
 Director & Authorised signatory of
 Primus Insolvency Resolution & Valuation Pvt. Ltd, acting as
 Interim Resolution Professional - Nadella Agrotech Pvt Ltd
 IBBI Reg. No. IBBI/IPE-0072/IPA-2/2022-23/50002

Date: 28th October 2026
 Place: Bangalore

AFA Valid Till: 30.06.2027